

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1532
TO BE ANSWERED ON 26.07.2016**

†1532. OLD AGE HOMES

SHRIMATI JYOTI DHURVE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received proposals for opening of Old Age Homes in the country during each of the last three years;
- (b) if so, the details thereof, State-wise;
- (c) whether approval has been granted to the said proposals and if so, the details thereof, State-wise; and
- (d) if not, the time by which the approval is likely to be granted?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIAJY SAMPLA)**

(a): This Ministry is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grants-in-aid are given for running and maintenance of inter-alia, Old Age Homes, Day Care Centres, Mobile Medicare Units, etc. The main objective of the Scheme is to improve the quality of life of Older Persons by providing basic amenities like shelter, food, medical care and entertainment opportunities etc. Implementing agencies eligible for assistance under the Scheme are Panchayati Raj Institutions/Local Bodies, Non-Governmental Voluntary Organizations, Institutions or Organizations set up by Government as autonomous/subordinate bodies, Government Recognized Educational Institutions, Charitable Hospitals/Nursing Homes, and Recognized Youth Organizations such as Nehru Yuvak Kendra Sanghathan (NYKS) and in exceptional cases the State Government/UT administrations. However, opening of old age homes is not covered under the Scheme of IPOP.

(b), (c) & (d): Do not arise.
